

Child labourers from eastern States

†2496. SHRI RAM NATH THAKUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that child labour in the country still remains unstoppable, if so, the details thereof;

(b) whether it is also a fact that the poor child labourers from the eastern States of the country *i.e.* Assam, West Bengal, Bihar, Odisha are brought by the touts by enticing and deceiving them;

(c) whether Government is acting according to the law enacted to check child labour; and

(d) the number of child labourers rescued during the last two years and the complete details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The number of main workers in the age group of 5-14 years in the country is 43.53 lakh as per 2011 Census which shows a decline from 2001 Census.

(b) and (c) Child Labour is an outcome of various socio-economic problems such as poverty, economic backwardness and illiteracy etc. Government is following a multi pronged strategy for elimination of child labour. It comprises of statutory and legislative measures, rehabilitation and universal elementary education along with convergence with other schemes for socio economic development. The Child Labour (Prohibition and Regulation) Act, 1986 has been amended to prohibit employment of children below 14 years of age in all occupations and processes. The amendment empowers the appropriate Government to confer powers and impose duties on a District Magistrate for securing effective compliance of the provisions of the Act.

(d) Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour since 1988. As per the information received from District Project Societies the details of number of child labourers rescued/withdrawn from work, rehabilitated and mainstreamed under the NCLP Scheme during the last two years, State-wise are given in Statement.

†Original notice of the question was received in Hindi.

Statement

Details of number of children rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme during the last two years, State-wise

Sl. No.	State	No. of children mainstreamed	
		2014-15	2015-16
1.	Andhra Pradesh	346	716
2.	Assam	60	9693
3.	Bihar	14028	2656
4.	Chhattisgarh	10173	0
5.	Gujarat	892	0
6.	Haryana	2583	0
7.	Jammu and Kashmir	0	10
8.	Jharkhand	2989	3450
9.	Karnataka	2519	1984
10.	Madhya Pradesh	7879	7472
11.	Maharashtra	3804	2177
12.	Odisha	21315	1900
13.	Punjab	290	880
14.	Rajasthan	3349	8476
15.	Tamil Nadu	4492	4089
16.	Telangana	2691	1810
17.	Uttar Pradesh	16277	0
18.	West Bengal	22361	13763
19.	Uttarakhand	14,5	0
20.	Nagaland	436	0
TOTAL		116629	59076

Benefits of social security schemes for unorganised sector workers

†2497. SHRI P. L. PUNIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that a large number of workers in unorganised sector are not getting the benefits under social security schemes, if so, the details thereof;

†Original notice of the question was received in Hindi.